

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3203  
ANSWERED ON:19.08.2011  
ULTRA MEGA POWER PROJECTS  
Viswanathan Shri P.

**Will the Minister of POWER be pleased to state:**

- (a) whether some of the proposed Ultra Mega Power Projects (UMPPs) in the country are pending for environmental clearance;
- (b) if so, the details thereof, project-wise;
- (c) whether the Government has taken any steps for early environmental clearance of the proposals for the new UMPPs in order to ensure their early commissioning;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI K.C. VENUGOPAL )

(a) & (b) : The status of environment clearance for three UMPPs namely Bedabahal in Orissa, Surguja in Chhattisgarh and Cheyyur in Tamil Nadu are at different stages of processing. The Terms of Reference (ToR) for locating captive port for Cheyyur UMPP in Tamil Nadu has been approved by Expert Appraisal Committee (EAC) of Ministry of Environment and Forests (MoEF). The application for Coastal Regulation Zone (CRZ) clearance for this has been submitted with the State Government and the matter was already heard by Tamil Nadu State Coastal Zone Management Authority (TNSCZMA) on 20.07.2011. The application for holding public hearing based on the Rapid Environment Impact Assessment (REIA) for Chhattisgarh UMPP has been submitted with the State Government. As per latest stipulations of MoEF, the case for submission of application for environment clearance for Orissa UMPP requires prior first stage forest clearance.

(c) to (e) : As per Competitive Bidding Guidelines issued by Ministry of Power, different milestones in respect of environment clearance are required to be covered before issuance of Request for Qualification (RfQ) and Request for Proposal (RfP). As per this, the Rapid Environment Impact Assessment (EIA) report for power station for environment clearance is also required for issue of RfQ.